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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

IA 153/2017 With C.P. (I.B) No. 39/7/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017**

Name of the Company: Standard Chartered Bank Ltd.
V/s.
Essar Steels Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
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| 1. | Mr. Mihir Thakore | Sr. Adv. | | |
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| 2. | Mr. Saurabh Soparkar | Sr. Adv. | | |
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| | Mr. Keeyur Gandhi | Adv | | |
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| | Mr. Nisarg Desai | Adv | | |
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| | Mr. Raheel Patel | Adv | | |
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| | Mr. Kamal Trivedi | Adv. Gen. | | |
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| | Mr. Rashesh Sanjanwala | Sr. Adv. | | |
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| | Mr. Sandeep Singhi | Adv | | |
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| | Mr. Siddharth Joshi | Adv | | |
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1/b Singhi & Co.

Respondent

Petitioner

ORDER

Learned Senior Advocate Mr. Kamal Trivedi with Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Mr. Sandeep Singhi with Learned

Advocate Siddharth Joshi present for Financial Creditor/ Applicant. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Senior Advocate Mihir Thakore with Learned Advocate Mr. Keyur Gandhi with Learned Advocate Mr. Raheel Patel with Learned Advocate Mr. Nisarg Desai present for Respondent.

Objections filed.

Rejoinder filed.

Heard arguments of Learned Counsel for Applicant.
Heard arguments of Learned Counsel for Respondent in part.

For continuation of arguments, list the matter on 25.07.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 24th day of July, 2017.